GOVERNMENT OF MANIPUR SECRETARIAT: HOME DEPARTMENT

OFFICE MEMORANDUM

Imphal, the 12th March, 2020

No.9/6(1)/2020-H: Ministry of Health and Family Welfare, Government of India has vide its Office Memorandum No.Z-21020/14/2020-PH dated 5th March, 2020 communicated the advice of experts to reduce mass gatherings to prevent the spread of COVID-19 (Novel Coronavirus). It has therefore advised the States to avoid mass gatherings.

It is considered appropriate that the number of mass gatherings be reduced. Therefore, any gathering of more than hundred persons, except for family rituals like marriage, Shradha etc. shall be held only with the prior approval of the Deputy Commissioner concerned.

The Deputy Commissioner may consider the request and grant permission in case of unavoidable circumstances and should not grant permission as a routine.

Further all public meetings/conferences/workshops/conventions shall be avoided in view of the threat of COVID-19.

(H. Gyan Prakash) Special Secretary (Home) Government of Manipur

Copy to:-

- 1. Secretary to Chief Minister, Government of Manipur.
- 2. Staff Officer to Chief Secretary, Government of Manipur.
- 3. Director General of Police, Manipur.
- Principal Secretary (Health & Family Welfare), Government of Manipur.
- 5. All Deputy Commissioner- Imphal West/ Imphal East/Jiribam/ Thoubal/ Kakching/Bishnupur/ Chandel/ Tengnoupal/ Senapati/ Kangpokpi/ Kamjong/ Churachandpur/ Pherzawl/Ukhrul/ Noney/ Tamenglong
- 6. Director (IPR), Manipur- for wide publicity as a news item.
- 7. File